

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S AND S INDUSTRIES AND ENTERPRISES LIMITED Date of Commencement of Liquidation: 09-04-2021; List of Stakeholders as on Date: 22-02-2025; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	9	14799050841	9	14796551262				Annexure 3
4	Unsecured financial creditors	11	2084713358	11	2088236468				Annexure 4
5	Operational creditors (Workmen)	28	209834085	28	2754769				Annexure 5
6	Operational creditors (Employees)	12	20031610	12	2924922				Annexure 6
7	Operational creditors (Government Dues)	2	19581553	2	15212343				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	272263199	3	263772669				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		65	17405474646	65	17169452433				